

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No. 183/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M.

Name of the Company		Saraf Agencies Pvt Ltd & AnrVs- Titanium Products Pvt Ltd & Ors.		
Under Section		397-398		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
Mr.	SAVNAL	SENGUETA	Rosp. No. 1	fur de

Mr. Sishnu chowdhiry Mr. Soumabho Chose Mr. S. K. Singhi

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Por S.K. Singhit 2+ /11/17.

ORDER

Ld. Counsel for the petitioners and the respondent no.1 are present.

It appears that Hon'ble High Court Orissa, Cuttack has stayed the further proceedings of the case until further orders on 11/08/2016.

In view of the above the case is adjourned *sine die* with liberty to mention by the parties.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)